

(c) the details of projects which are behind schedule; and

(d) the steps being taken by OC to expedite different projects to complete well before the commencement of 2010 games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) After obtaining the necessary regulatory clearances, the work on the Competition venues and Training venues has commenced and is progressing as per schedule. Time Lines, against key parameters are being monitored, on a web-based monitoring system developed by the Ministry of Youth Affairs and Sports. The work on the major stadia of Sports Authority of India (SAI)/Central Public Works Division (CPWD) — Jawaharlal Nehru Stadium, Indira Gandhi Indoor Stadium, and National Stadium is progressing on schedule, as is the work on Thyagaraj Stadium of Government of NCT of Delhi (GNCTD). The work at the Siri Fort Complex and Yamuna Sports Complex of Delhi Development Authority(DDA), and the Talkatora Indoor Stadium of New Delhi Municipal Committee (NDMC), and R.K. Khanna Tennis Stadium, have fallen marginally behind schedule, but the pace of work has now attained optimum level, and shortfall against targeted percentages would be bridged.

The work at Dr. SPM Swimming Complex, Cycling Velodrome and the Wrestling Stadium at Indira Gandhi Indoor Stadium Complex, suffered a delayed start due to some design issues and certain clearances. These have since been resolved, and the work has now achieved optimum level. The work at Dr. Kami Singh Shooting Ranges of SAI/CPWD, also suffered a delayed start, due to certain design issues. These have been resolved and work has commenced. The work at Rugby Stadium at Delhi University has also commenced and is now at a rapid pace. The work at the Training (Practice) venues — Chhatrasal Stadium and Ludlow Castle Hall of GNCTD started late due to some clearance related issues which have now been addressed. The Ministry of Youth Affairs and Sports and other agencies are closely monitoring the enormous work involved, in organizing the infrastructure for the Games. As a result of the efforts put in by all the concerned agencies, various sports facilities would be completed well in time for the Games.

12.00 Noon

PAPERS LAID ON THE TABLE

Notification of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table,

under subsection (1) of Section 37 of the Administrative Tribunals Act, 1985, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. No. 54 dated the 2nd May, 2009, publishing the Central Administrative Tribunal (Group A Posts) Recruitment (Amendment) Rules, 2009. [Placed in Library. See No. L.T. 64/15/09]

Economic Survey, 2008-2009

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
Sir, I lay on the Table a copy (in English and Hindi) of the Economic Survey, 2008-2009. [Placed in Library. See No. L.T. 14/15/09]

REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SECRETARY-GENERAL: Sir, I lay on the Table a copy (in English and Hindi) of the Fortieth Report* of the Department-related Parliamentary Standing Committee on Urban Development (2008-2009) on the subject Urban Housing relating to the Ministry of Housing and Urban Poverty Alleviation.

(MR. DEPUTY CHAIRMAN in the Chair)

RESIGNATION BY MEMBERS

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform you that a letter has been received from Shri Balihari Babu and Shri Hans Raj Bhardwaj, Members, representing the States of Uttar Pradesh and Haryana, respectively, resigning their seats in the Rajya Sabha.

The hon. Chairman has accepted their resignations with effect from 12th June, 2009 and 29th June, 2009, respectively.

Now, Zero Hour. Shri Arun Jaitley, the Leader of the Opposition.

श्री वीरेन्द्र भाटिया (उत्तर प्रदेश): उपसभापति जी, ... (व्यवधान)...

श्री उपसभापति: देखिए, आपका नोटिस नहीं है... (व्यवधान)...

श्री वीरेन्द्र भाटिया: राष्ट्रपिता महात्मा गांधी का अपमान किया जा रहा है... (व्यवधान)...

श्री उपसभापति: देखिए, आपने जो मुद्दा उठाया है, उसके लिए आपको नोटिस देना पड़ेगा... (व्यवधान)...

The Report was presented to the Hon'ble Speaker (Fourteenth Lok Sabha) on the 8th April, 2009 under Direction 71A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Hon'ble Chairman, Rajya Sabha was informed accordingly on the 14th April, 2009.